

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 2.30 PM ON 12.09.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : MA/289/2019 IN MA/518/2018
PETITION NUMBER : CP/540/IB/2018
NAME OF THE PETITIONER(S) : INDIAN OVERSEAS BANK
NAME OF THE RESPONDENT(S) : S.MUKANCHAND BOTHRA & 2 OTHERS
UNDER SECTION : SEC 65 OF IBC

S.No. Name (in Capitals) Represented by Signature

1. M. Santhra Devi Counsel for RP 

ORDER

Matter is called. No representation on behalf of the Applicant. Counsel for the Resolution Professional is present, submitted that the Resolution Plan has been approved by this Authority on 27.08.2019. Therefore, the Application has become infructuous. In view of it, the Application stands **closed**.


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)